

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P No. 31/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01st February 2018, 10.30 A.M

Name of the Company	Bijay Kumar Jaiswal & Ors -Vs- Shree Valley Realtors Pvt Ltd & Ors.		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Sunil Kumar Gupta, Adv.	Respondents
Amitabh Ray, Adv	Petitioner
Mainak Bose, Adv	"
Deepnath Roychowdhury, Adv	"

[Signature]
01/02/18
[Signature]
1/2/18

ORDER

Ld. Counsel for the petitioner as also Ld. Counsel for the respondent is present.

Ld. Counsel appearing for the petitioner prays for time to file written submission. Prayer is allowed. Written submission be filed with a copy in advance to the opposite side within seven days.

List on 05.03.2018.

[Signature]
(Jinan K.R.)
Member (Judicial)

[Signature]
(V.P. Singh)
Member (Judicial)